

- (b) the amount spent thereon, so far;
- (c) whether any diversion of allocated funds had been made; and
- (d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Rs. 5 crores for Kottur-Harihar and Rs. 0.01 crores for Munirabad-Mehaboob Nagar rail lines.

(b) to (d) The information is being collected and will be laid on the Table of the House.

#### **Construction of Over/Under Bridges in Rajasthan**

3409. SHRI RAMPAL UPADHYAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether some proposals for construction of over/under bridges at level crossings have been submitted by the Government of Rajasthan for approval;

(b) if so, the action taken by the Union Government thereon;

(c) the details of over/under bridges under construction in the State ; and

(d) the funds allocated for construction of such bridges during 1995-96, 1996-97 and 1997-98 ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The proposals received from the State Government are :-

1) Road Over Bridge in lieu of LC No. 85 & 220 at Baisgodam (Jaipur)	1) Road over Bridge commissioned on 19.1.96.
2) Road Over Bridge in lieu of LC No. 107 at Ringus	2) Railway's portion completed on 31.12.97. Work on approaches also completed.
3) Road Over Bridge in lieu of LC No. 238 at Sewar	3) Work is going on, 10% progress has been made.
4) Road Over Bridge in lieu of LC No. 109 at Kota	4) Detailed estimate sanctioned. Soil investigation work completed. General arrangement drawing is under progress.
5) Road Over Bridge in lieu of LC No. 87 in Dhar Ka Balaji at Jhotwara	5) Detailed estimate sanctioned. Contract for Railways portion of work has been awarded. State Govt. has also started work on approaches.
6) Road Over Bridge in lieu of LC No. 216 at Gateore Jagatpura Gandhinagar (Jaipur)	6) Detailed estimate sanctioned. Contract for Railway's portion of work awarded and work has been started.
7) Road Over Bridge in lieu of LC No. 28 at Kishangarh	7) Preliminary pre-requisites are yet to be fulfilled by State Govt. after which plan will be finalised and work will be considered for inclusion in Railway's Works Programme.
8) Road Over Bridge in lieu of LC No. 71/A at Hanumangarh on Suratgarh-Bhatinda section.	8) State Govt. yet to fulfil preliminary pre-requisites.
9) Road Over Bridge in lieu of LC No. C/209 near Basni station on Basni Salwas Sec. (Deposit Work)	9) State Govt. has not yet accepted the profile sketch and abstract estimate, as work is to be taken on deposit terms.
10) Road Under Bridge in lieu of LC No. C-38 on Jodhpur-Marwar Sec. near Pali-Marwar (Deposit work)	10) Railway has approved the profile sketch. Work to be taken on deposit terms. State Govt. yet to complete necessary formalities.
11) Road Under Bridge in lieu of LC No. C-3 on Poota 'C' Road between Rai-ka-bagh and Mahamandir near Jodhpur.	11) Work sanctioned in 1997-98. Railway portion of work completed. Progress on PWD's portion is 70%.

- (c) 1. Road Over Bridge at Sewar
- 2. Road Over bridge at Kota
- 3. Road Over bridge at Dhar-ka-Balaji
- 4. Road Over bridge at Gandhinagar (Jaipur)
- 5. Road Under bridge on Poata 'C' Road between Rai-ka-Bagh and Mahamandir near Jodhpur.

Progress and other details as given at S.No. 3, 4, 5, 6, & 11 of Part (a) and (b) above.

(d)	1995-96	—	30.00 lakh
	1996-97	—	44.13 lakh
	1997-98	—	155.51 lakh

[Translation]

**Accident of Sall Aircraft**

3410. PROF. RITA VERMA : Will the Minister of STEEL AND MINES be pleased to state :

- (a) the number of Aircraft of Steel Authority of India Limited met with accident during the last three years;
- (b) the expenditure incurred on their flights and repairs;
- (c) whether any enquiry of these accidents has been conducted;
- (d) if so, the outcome thereof; and
- (e) the details of loss of life and property suffered therein ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) During the last three years, one aircraft of Steel Authority of India Limited i.e. Beechcraft King Air F-90 (VTELZ) of Bhilai Steel Plant met with an accident.

The expenditure incurred on its flights and repairs during the last three years was as follows :

(Rs. in lakhs)

Year	Fuel	Repairs & Maintenance*	Total
1995-96	22.90	75.19	98.09
1996-97	18.60	55.93	74.53
1997-98	13.44	97.16	110.60

(upto 2.2.98)

\* Repair & Maintenance charges include depreciation, insurance premium, salaries and administrative expenses.

(c) and (d) An Enquiry Committee has been constituted by the Director General of Civil Aviation (DGCA), Civil Aviation Department, Government of India, New Delhi to enquire into the accident. The final report is awaited from DGCA.

(e) Six officials of SAIL including the pilot lost their lives, the aircraft and the baggage were damaged completely.

[English]

**Driverless Trains**

3411. SHRI D.S. AHIRE :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of the Government has been invited to the news item captioned "Driverless Trains see Green Light" appearing in The Hindustan Times, dated 6th June, 1998.

(b) if so, the details thereof;

(c) the time by which Driverless trains are likely to be started; and

(d) the funds allocated for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir. It is an article for futuristic option that could be made a reality by advanced facilities and developed information system. No such facility has so far been developed in the country.

(c) and (d) Do not arise.

**Construction of Rail Yard at Cuttack**

3412. SHRI BHARTRAHARI MEHTAB : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to construct a railway yard at Cuttack ;

(b) if so, the details thereof; and

(c) the time by which the above project is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) A Railway Yard is already existing at Cuttack. This will be developed further as